



കേരള സർക്കാർ
Government of Kerala
2018



Regn. No. KERBIL/2012/45073
dated 5-9-2012 with RNI

Reg. No. KL/TV(N)/634/2015-17

കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്

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PART IV

Private Advertisements and Miscellaneous Notifications

NOTIFICATION

I, Naseema. P, 'Ponmanichi', Mannoor, Porora P. O., Chavassery, Kannur District, Pin-670 702, do hereby notify for the information of all authorities concerned and the public that my minor son Muhammed Ihram. P, holder of Birth Certificate with Registration No. 1465/2003, date of Registration 9-7-2003, issued from Mattannur Municipality; Extract of School Admission Register with Admission No. 40563, date of Admission 13-5-2016, issued from Koodali Higher Secondary School, Koodali, Kannur; Ration Card No. 2379034586 (Sl. No. 6), dated 15-3-2017, issued by the Taluk Supply Officer, Iritty, also known as Muhammed Ihram in the Aadhaar No. 2517 3221 2892, issued from Unique Identification Authority of India, is one and the same person. Hereafter I have changed his name as Muhammed Irfan. P.

This change will come into effect in all records related to him.

Porora,
21-12-2017.

NASEEMA. P

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Sajitha. M. A, Attel House, Kadamunda, Payam East P. O., Iritty Taluk, Kannur District, Pin-670 704, holder of S.S.L.C. No. 073326 with Register No. 190708 of March 1999, also known as Anju in the Aadhaar No. 4491 4708 6070 issued from Unique Identification Authority of India, in the Driving Licence No. 58/11048/2010 dated 18-1-2011 issued by the Asst. L A, Thalassery, in the Duplicate Election Identity Card No. MVG1193028 dated 2-12-2009 issued by the Electoral Registration Officer, Peravoor LA Constituency, in the Marriage Certificate dated 8-12-2017 issued by the Vicar, St. Mary's Forane Church, Edoor, as Anju Mangalathil in the Birth Certificate of my minor son Athul Jose with Registration No. 370/2002, date of Registration 2-7-2002 issued by the Registrar of Births & Deaths & Secretary, Peravoor Grama Panchayat, and as Mangalathil Anju in the Birth Certificate of my minor daughter Alanteena Jose, with Registration No. 142/04, date of Registration 29-3-2004 issued by the Registrar of Births & Deaths & Secretary, Peravoor Grama Panchayat is one and the same person. Hereafter I have changed my name as Anju Jose consequent to my marriage and will sign accordingly.

This change will come into effect in all records related to me.

Payam.

SAJITHA. M. A

BAR COUNCIL OF KERALA

NOTIFICATION No. 4/2018

No. KBC/ELE/4/175/2018. *6th February 2018.*

NOTICE OF ELECTION

It is notified for information of all concerned that the Election Schedule notified as per Notification No. 3/2018 dated 16-1-2018 is modified as follows as per the order of the Hon'ble Supreme Court of India dated 5-2-2018 in Transferred Case (Civil) No. 126/2015.

Election Schedule (Modified)

1. The dates, time and place of filing Nominations : From 1-2-2018 to 15-2-2018 at Bar Council Office, Ernakulam (both days inclusive and excluding Sunday and National Holidays) (10 a.m. to 4 p.m.)
2. The date, time and place of scrutiny (Authorized representative of the candidate can attend the scrutiny) : 16-2-2018, Bar Council Office Ernakulam at 11 a.m.
3. Last date of withdrawal of Nomination : 22-2-2018 up to 4 p.m. Bar Council Office Ernakulam
4. Publication of Final List of candidates : 1-3-2018
5. Date of Election : 18-3-2018 (The polling stations, the time of polling and number of seats will be the same as per the previous Election Notification No. 3/2018 published by the Bar Council of Kerala on 16-1-2018).
6. The date and place and time for Counting of votes : Will be notified later.

Bar Council Bhavan,
High Court Campus,
Ernakulam, Kochi-31.

K. AJAYAN,
Secretary.